

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 2045
TO BE ANSWERED ON 29.11.2019

Ban on Diesel Gensets

2045. SHRI VINOD L. CHAVDA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government proposes to ban diesel gensets in National Capital Region (NCR) cities;
- (b) if so, the details thereof and the reasons therefor, inter-alia, mentioning such cases of exemption where such sets can be used;
- (c) whether any such exemption has been provided to such farmers engaged in farming activities in Gujarat; and
- (d) if so, the details thereof and the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

(a) and (b) Emissions from Diesel Generator sets is considered as one of the contributors to air pollution. Central Government has notified a **Graded Response Action Plan (GRAP)** for Delhi and NCR for different levels of pollution. The nature, scope and rigor of measures to be taken are linked to levels of pollution viz. severe + or emergency, severe, very poor, moderate to poor and moderate, after due consideration by authorities concerned. As per GRAP, measure to stop the use of Diesel Generator(DG) sets may be taken under 'very poor', 'severe' and 'severe+' categories.

As per Delhi Pollution Control Committee, exemptions have been for use of DG sets for essential services which include Medical Purpose (Hospitals/ Nursing Homes/ Health care Facilities), Elevators (Lift)/ Escalators & Railway Service/ Railway Stations/ Delhi Metro Rail Corporation Service including its Trains & Metro Stations, Airport & Inter State Bus Terminus (ISBT).

(c) and (d) There is no such information about the ban on the use of diesel generator sets by farmers engaged in farming activities in Gujarat.
